

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

19. C.P.(IB)-1147(MB)/2019

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: - Insta Capital Private Limited**  
**V/s**  
**Logix Supply Chain Solutions Pvt Ltd**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Abdulla Qureshi appeared for the Financial Creditor. None appeared for the Corporate Debtor. The Counsel for the Financial Creditor seeks one more opportunity to serve upon the Corporate Debtor by way of substituted service through Paper Publication one in (English) and another in (Vernacular) widely circulated in the State of Maharashtra. The proof of publication enclosing therewith the copies of Newspaper clipping may be filed by way of Affidavit two days before the next date of hearing.

List the matter for hearing on **17.08.2021**.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**